

Seventeenth Loksabha

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Title : Regarding addition of Kalanamak Chawal to the list of special products under Agricultural and Processed Food Products Export Development Authority Act (APEDA Act).-laid

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): The Agricultural and Processed Food Products Export Development Authority Act (APEDA Act) was amended in 2009 which added Section 10A. This will provide the much needed boost to demand for special Indian products in international markets. However, till date only "Basmati Rice" has been added to the list of Special Products. Kalanamak Chawal of District Siddharathnagar, Uttar Pradesh is taken as Lord Buddha Prasad all over the world. Kalanamak Chawal is a special aromatic rice from Siddharthnagar, Uttar Pradesh. It is famous for its nutritional properties and rich cultural history. It is also known as Buddha Rice and has garnered huge demand in international markets due to its popularity as Buddha Prasad and also due to the efforts of the State Government of Uttar Pradesh. It is very essential to add Kalanamak Chawal under APEDA for its promotion all over the world. I, therefore, request the Government of India to consider adding Kalanamak Chawal of District Siddharathnagar Uttar Pradesh under Agricultural and Processed Food Products Export Development Authority Act (APEDA Act). This will also be benefited in the long run for the economy of our country.